



NOTICE

Pursuant to the directions of HH the Principal Judge Shri Virendrasingh G. Bisht, partial changes are made in the ensuing Summer Vacation assignment dt. 25.04.2019. The Judicial work in respect of Civil assignment is given to HHJ Smt P.N. Rao in place of HHJ Shri S.N. Yadav on 11.05.2019 and 12.05.2019.

Dated this 04th Day of May, 2019.


Principal Judge
Bombay City Civil Court and
Sessions Judge, Greater Bombay


(S.S. Purekar)
Registrar
City Civil Court,
Gr. Bombay

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on website of City Civil Court
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25/4/19

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NOTICE

Pursuant to the directions of His Honour The Principal Judge Shri Virendrasingh G. Bisht, it is hereby notified that during the ensuing "Summer Vacation" from 06.05.2019 to 02.06.2019 (both days inclusive), all urgent Civil, Criminal Applications, if any, if they are presented well in advance, will be attended by the Hon'ble Judges in Court as per annexed chart.

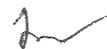
ADVOCATES AND LITIGANTS TO NOTE :-

1. Urgent application during the Holidays Vacation, will be entertained only on proof of prior notice to the opposite party. Proof of such notice be furnished to the Judge concerned at the time of moving the urgent applications.
2. Urgent matters must be moved through the concerned officer only between 11:00 a.m. to 01:15 p.m.
3. Civil assignment will include all types of urgent Civil Applications including Misc. Appeals under Public Premises Act., Bombay Govt. Premises Act and u/s 105 F of B.M.C. Act.
4. Criminal assignment will include all types of urgent Criminal Applications except application in the Special Enactments specifically shown in the enclosed Chart.
5. Urgent Civil/Criminal Matters will be taken up by the concerned court if Ld. Presiding Officer of that court is not on leave/ on Vacation.
6. Ld. Presiding Officer of a court taking up Civil/Criminal matters who is on leave/ on Vacation, during the vacation period, the urgent applications of that court will be placed before the Hon'ble Judge as shown in the enclosed chart.

Dated this day of April, 2019.

Submitted to MJCW
As PJ
25/4

A. J. P. S.
25/4/19



(S.S. PUREKAR)
Registrar,
City Civil Court, Gr. Bombay.

Summer Vacation – 2019

Notice

Pursuant to the directions / orders issued by the Hon'ble Principal Judge Shri Virendrasingh G. Bisht assignment of Judicial Work during "Summer Vacation", From 06/05/2019 to 02/06/2019 is as follows :-

Date	Civil	Criminal Matters including Applications Under Elec. Act/MPID/POCSO/SEBI Act & Child Right Act	CBI / ACB	MCOC / ATS / POT / TADA / NIA / W.A	NDDPS
06.05.2019 to 12.05.2019	HHJ SHRI S.N. YADAV	HHJ SMT M.A. BARALIYA 6 to 10-5-19 11.05.19 - HHJ SHRI K.R. JOGLEKAR 12.05.19 - HHJ SHRI M.M. UMAR	HHJ SHRI S.R. TAMBOLI	HHJ SHRI D.E. KOTTHALIKAR	HHJ SHRI V.V. VIDWANS
Officers	Smt M.K. Meher	Smt N.D. Joshi	Smt N.D. Joshi	Smt N.D. Joshi	Smt N.D. Joshi
13.05.2019 to 19.05.2019	HHJ SMT K.S. HORE	HHJ SHRI U.M. PADWAD 13 to 17-5-19 18.05.19 - HHJ SHRI M.G. KURTADIKAR 19.05.19 - HHJ SHRI A.M. KHAN	HHJ SHRI V.C. BARDE	HHJ SHRI V.S. PADALKAR	HHJ SHRI V.V. VIDWANS
Officers	Smt N.S. Dhamanker	Shri S.S. Shenoy	Shri S.S. Shenoy	Shri S.S. Shenoy	Shri S.S. Shenoy
20.05.2019 to 26.05.2019	HHJ SHRI C.V. MARATHE	HHJ SHRI A.M. KHAN 20-5 to 24-5-19 25.05.19 - HHJ SMT S.J. GHARAT 26.05.19 - HHJ SHRI S.T. SOOR	HHJ SHRI V.V. KATHEARE	HHJ SHRI V.S. PADALKAR	HHJ SHRI U.M. MUDHOLKAR
Officers	Shri A.M. Vaidya	Smt A.S. Kunder	Smt A.S. Kunder	Smt A.S. Kunder	Smt A.S. Kunder
27.05.2019 to 02.06.2019	HHJ SHRI A.A. NANDGAONKAR	HHJ SHRI R.M. SADRANI 27-5 to 1-6-19 02.06.2019 - HHJ SMT M.A. BARALIYA	HHJ SHRI J.C. JAGDALE	HHJ SHRI A.T. WANKHEDE	HHJ SHRI U.M. MUDHOLKAR
Officers	Shri V.V. Kanthe	Shri A.A. Chavan	Shri A.A. Chavan	Shri A.A. Chavan	Shri A.A. Chavan

Note : Stenographers / Sheristadars/ Clerk – Typist attached to the respective courts are directed to remain present during aforesaid period Dated this ___ day of April, 2019

Note : 1. Stenographer attached to His Honour be order to present during Holiday.
2. Sheristadar will attend the work of urgent application during office working days.

Sheristadar & STW PT.

As per the directions of Hon'ble Principle Judge, except the above period all Judicial Officers are also permitted to leave headquarters during Summer Vacations, Individual applications are dispensed by the Hon'ble Principle Judge.

25/4/2019 Reg.

- Copy forwarded to :-**
1. The Hon'ble Principal Judge Shri Virendrasingh G. Bisht.
 2. All the Hon'ble Judges, Bombay City Civil & Sessions Court, Gr. Bombay.
 3. All the Class I & Class II officers, Bombay City Civil & Sessions Court, Gr. Bombay.
 4. All the concern officers.

Registrar,
City Civil Court
Gr. Bombay

Alpesh
W.P.M.
25/4/19